Ek Naya Savera

Launching Today

SABKA VISHWAS
(Legacy Dispute Resolution)
SCHEME, 2019
For Service Tax and Central Excise
Make a New Beginning!

ONE STOP SOLUTION FOR TAX DISPUTE RESOLUTION

Scheme valid till 31st December, 2019

BENEFITS UNDER THE SCHEME

- Total waiver of interest & penalty
- Immunity from prosecution

Cases pending in Litigation, Appeal, Enquiry, Investigation and Audit:

(a) Duty upto ₹ 50 Lakh : Pay only 30% of the duty
(b) Duty more than ₹ 50 Lakh : Pay only 50% of the duty

In case of tax arrears:

(a) Duty upto ₹ 50 Lakh : Pay only 40% of the duty
(b) Duty more than ₹ 50 Lakh : Pay only 60% of the duty

If you voluntarily disclose any past dues then simply pay the due amount only

For scheme details visit www.cbic-gst.gov.in

MINISTRY OF FINANCE
Government of India

www.cbic.gov.in